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O.A.121/91

24.11.92

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PRESENT: Sh.S.N.Garg, counsel for the applicant.

Sh.M.L.Verma, counsel for the
respondents.

Sh.S.N.Garg, learned counsel for the
applicants contends that in view of the
circumstances he wants to withdraw the present
O.A. with liberty to file fresh one. The prayer
is allowed. The O.A. is dismissed as withdrawn
with liberty to the applicant to file a fresh
application if he gets a fresh cause of action.

I.P.Gupta
(I.P.GUPTA)

MEMBER(A)

Ram Pal Singh
(RAM PAL SINGH)

VICE CHAIRMAN(J)